

Houses near places of Archaeological importance like Iohole, Pattadkal, Lakhundi, Itagi Mahadeva Temple of Bijapur and Dharwar District of Mysore state ;

(b) whether any representation has also been received in this regard; and

(c) if so, the action taken by Government ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH):

(a) During the Second and Third Plan period Tourist Bungalows were constructed at Bijapur, Aiholi and Badami. In the Fourth Plan it is proposed to develop additional tourist facilities in this area. Details are being worked out.

(b) No, Sir.

(c) Does not arise.

Delhi Police Non-Gazetted Karamchari Sangh

9580. SHRI SHIVA KUMAR  
SHASTRI :  
SHRI A. SREEDHARAN :  
SHRI SEZHIAN :  
SHRI BHOGENDRA JHA :  
SHRI LATAFAT ALI KHAN :  
SHRI GUNANAND THAKUR :  
SHRI SATYA NARAIN  
SINGH :  
SHRI GEORGE  
FERNANDES :  
SHRI RAMAVATAR  
SHASTRI :  
SHRI K. M. MADHUKAR :  
SHRI KIKAR SINGH :  
SHRI ONKAR LAL BERWA :  
SHRI D. R. PARMAR :  
SHRI R. K. AMIN :  
SHRI RAMACHANDRA J.  
AMIN :  
SHRI P. N. SOLANKI :  
SHRI KAMESHWAR SINGH :  
SHRI CHANDRA SHEKHAR  
SINGH :  
SHRI CHITTARANJAN ROY :  
SHRI S. M. BANERJEE :  
SHRI P. RAMAMURTI :  
SHRI SURAJ BHAN :  
SHRI YASHPAL SINGH :  
SHRI UMANATH :  
SHRI DEVEN SEN :  
SHRI MAHARAJ SINGH  
BHARATI :

SHRI ARJUN SINGH

BHADORIA :

SHRI K. LAKKAPPA :

SHRI SAMAR GUHA :

SHRI S. KUNDU :

SHRI O. P. TYAGI :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that Shri Bhagwan Das Shastri, the President of the Delhi Police Non-Gazetted Karamchari Sangh, is on hunger strike ;

(b) if so, since when, where and the reasons therefor ;

(c) whether the Delhi Administration appointed the Magistrates to try the cases arising out of the Delhi Police agitation in utter disregard and in contravention of the orders of the Supreme Court of India and the said Magistrates were ordered to be removed by the Supreme Court of India ; and

(d) if so, the action proposed to be taken against the officers for violating the orders of the Supreme Court ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) and (b). It is reported that Shri Bhagwan Das Shastri, ex-Head Constable of Delhi Police commenced a 72 hour hunger strike outside the North Block, from the morning of April 16, 1968. As per reports available, the main demands put forth by Shri Shastri are that cases against those members of the Delhi Police who took part in the police agitation last year be withdrawn and all of them re-instated in service and that the Khosla Commission report be implemented.

(c) No, Sir.

(d) Does not arise.

12.06 hrs.

CALLING ATTENTION TO MATTER  
OF URGENT PUBLIC IMPORTANCE

Shortage of Drinking Water in Rama-  
krishnapuram and other Colonies for  
Government Employees in Delhi

श्री बलराज मचोक (दक्षिण दिल्ली) :  
प्रमुख महोदय, मैं प्रविलम्बनीय लोक महत्व